

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION No.2047
TO BE ANSWERED ON 28.07.2016**

“Improvement in Quality of Low Grade Coal”

2047. SHRI SANJAY KAKA PATIL:

Will the Minister of COAL be pleased to state:

- (a) whether at the time of allocation of coal to the industrial establishments and power plants it undergoes any type of quality examination or any chemical process, if so, the details thereof;
- (b) the steps being taken by the Government to improve the quality of low grade coal; and
- (c) the provisions made by the Government to limit the use of coal and increase its availability in the country?

A N S W E R

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a): In the beginning of each financial year, subsidiary Coal Companies of Coal India Limited (CIL) declare / revise the grades of coal to be produced in the financial year as per the laid down procedure prescribed by the Coal Controller Organization (an independent statutory body of Government of India). Allocation of coal to the industrial establishments and power plants are done based on this declared grade of coal.

(b): In order to produce better quality coal, CIL has adopted the following measures:

- i) Selective mining by Surface Miner in opencast mine and Continuous Miner in underground mine for elimination of bands, wherever necessary /feasible.
- ii) Appropriate positioning of OB and coal benches to avoid contamination.
- iii) Scrapping/cleaning of coal benches before blasting.
- iv) Installation of metal detectors / magnetic separators over running conveyors before coal loading.
- v) Crushing arrangement are also provided for supply of sized coal for better consumer satisfaction

- vi) All the major projects having high capacity coal handling plants dispatch sized and uniform quality of coal to suit the requirement of consumers.
- vii) Participation of consumer representative in Joint Sampling/ Third Party Sampling and analysis of coal with consumers, based on which consumers are provided with the facility of adjustment of payment against coal value.
- viii) Arrangement for awareness programmes / imparting training to the personnel involved in production of coal regarding importance of coal quality and need to improve and maintain the same during mining operations.

(c): Coal as fuel has to be used efficiently and economically through better technology and optimal use. The consumers getting coal through FSA are expected to use it technically efficiently, complying with the norms wherever prescribed.

To increase the availability of coal in the country, CIL has taken major steps viz., expansion of existing mines, opening new mines, speedy evacuation of coal by undertaking three major Railway infrastructure projects to be executed by JV companies in growing coalfields of SECL, MCL, & CCL etc. At the same time exploration capacity is being increased through induction of modern equipment and outsourcing to enhance the availability of coal in future as CIL has envisaged to produce 908.10 Million Tonne of coal by the year 2019-20.
